

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 05.02.2024**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

**Click here to join VC:**

<https://nclatvc.webex.com/meet/registrar-court>

### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 619 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Gopalan Ramakrishnan Vs. Reliance Tech Services Ltd. & Ors.	Bhargavi Kannan
2.	I.A. No. 620 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	P. Prafull & Company Distributors Pvt Ltd. Vs. ---	Yuvraj Thakore
3.	I.A. No. 621 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sumitra Singhania Vs. Narendra Kr. Sharma RP of Indirapuram Habitat Centre Pvt. Ltd.	Rakesh Kumar
4.	I.A. No. 658 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Avil Menezes Liquidator of Sunil Hitech Engineers Ltd. Vs. Tata Consulting Engineers Ltd.	Dhrupad Vaghani
5.	I.A. No. 665 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Gammon Engineers & Contractors Pvt. Ltd. Vs. VKM Infrastructure Pvt. Ltd.	Pradnyesh Sabnis
6.	I.A. No. 667 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Avil Menezes Liquidator of Sunil Hitech Engineers Ltd. Vs. Abdul Quddus Khan & Anr.	Dhrupad Vaghani
7.	I.A. No. 735 of 2024 in Comp. App. (AT) No. ___ of 2024	Bramheshwar Kumar Vs. Registrar of Companies of Delhi & Ors.	Parish Mishra
8.	I.A. No. 736 of 2024 in Comp. App. (AT) No. ___ of 2024	Bramheshwar Kumar Vs. Registrar of Companies of Delhi	Parish Mishra

9.	I.A. No. 741 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Kajaria Ceramics Ltd. Vs. Dilip Chhabria Design Pvt. Ltd. & Anr.	Pooja Singh
10.	I.A. No. 765 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Vijay Kumar Attri Vs. Bamandanga Tea Estate Pvt. Ltd.	Sumit Agarwal
11.	I.A. No. 811 of 2024 in Restoration Application (AT) No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1429 of 2022	Renu Kapoor Vs. Shailesh Verma & Ors.	Shivani Bhushan

Copy to: -

1. Notice Board
2. Website: [wwaw.nclat.nic.in](http://wwaw.nclat.nic.in)

By order  
-sd/-  
Assistant Registrar